

IN THE HIGH COURT OF DELHI AT NEW DELHI

No 1564 /DHC/Gaz/G-4/2019



The Registrar General
High Court of Delhi
New Delhi

The Addl. Registrar & Member Secretary,
Mediation & Conciliation Project Committee (MCPC),
Old Building, Supreme Court of India,
New Delhi - 110001

New Delhi, dated, the 05th April, 2019

Nomination of Judicial Officers/Judges In-charge, Delhi Mediation Centres for
International Conference on Mediation

I am directed to refer to your e-mail dated 26.03.2019, on the above subject, and to say
that permission has been granted to the following Judicial Officers for attending International
Conference on Mediation scheduled to be held on 06th and 07th April, 2019 at University of Delhi:-

1. Sh. Sunil Kumar Aggarwal, Judge In-charge, Delhi Mediation Centre, Tis Hazari
Courts, Delhi.
2. Ms. Nisha Saxena, Judge In-charge, Delhi Mediation Centre, Karkardooma Courts,
Delhi.
3. Sh. Rajneesh Kumar Gupta, Judge In-charge, Delhi Mediation Centre, Rohini Courts,
Delhi.
4. Sh. Prem Kumar Barthwal, Judge In-charge, Delhi Mediation Centre, Dwarka Courts,
New Delhi.
5. Sh. Vinay Kumar Khanna, Judge In-charge, Delhi Mediation Centre, Saket Courts,
New Delhi.
6. Sh. Rajeev Bansal, Judge In-charge, Delhi Mediation Centre, Patiala House Courts,
New Delhi.

Yours faithfully

(Jugal Kishore)
Assistant Registrar (Gaz. I)
for Registrar General

No 1565-70 /DHC/Gaz/G-4/2019

Dated: 05th April, 2019

Copy forwarded to the following with the request to inform the above named Judicial
Officers/Judges In-charge, Delhi Mediation Centres under their control accordingly:-

- (i) The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
- (ii) The District & Sessions Judge, North-West, Rohini Courts, Delhi
- (iii) The District & Sessions Judge, South, Saket Courts, New Delhi
- (iv) The District & Sessions Judge, East, Karkardooma Courts, Delhi
- (v) The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi
- (vi) The District & Sessions Judge, South-West, Dwarka Courts, Delhi

Assistant Registrar (Gaz. I)

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) DELHI

No..... /Mediation/Gaz./2019

Dated, Delhi the..... 05 APR 2019

Copy forwarded for information and necessary action to:-

1. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi.
2. Sh. Sunil Kr. Aggarwal, Judge In-charge, Delhi Mediation Center, Tis
Hazari Courts, Delhi.
3. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing
Branch, Central District, Tis Hazari Court, Delhi.
4. The Drawing and Disbursing Officer, Central District, Tis Hazari Court,
Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The PRO, Tis Hazari Court, Delhi.